

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 32/AM13
SCHEDULED TO BE HELD ON 07.11.2012
(HELD ON 08.11.2012)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 32/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 07.11.2012 (held on 08.11.2012) under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S. Bose, Senior Development Officer, DIPP
- 3) Shri Krishan Kumar, Deputy DGFT and Convener
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 31/AM13 held on 02.11.2012.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-158	NC No.: 32/AM13 Dated: 08.11.2012	Status: Deferred
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DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/197/AM11/DES-VII	04/24/40/127/AM11	0410116566 dated 24.08.2010
01/87/50/205/AM11/DES-VII	04/24/40/144/AM11	0410116984 dated 06.09.2010
01/87/50/206/AM11/DES-VII	04/24/40/152/AM11	0410116993 dated 06.09.2010
01/87/50/198/AM11/DES-VII	04/24/40/125/AM11	0410116567 dated 24.08.2010
01/87/50/521/AM11/DES-VII	04/24/40/339/AM11	0410122663 dated 21.03.2011

Request: Review of NC's decision taken by NC in its Meeting No. 10/AM12 against five advance authorizations.

held on 08.06.2011

Decision: A brief note has been sent to D/o C&PC on 10.10.2012 enclosing the list of pending cases of the firm alongwith all the relevant documents for expediting their comments. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-159	NC No.: 32/AM13 Dated: 08.11.2012	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/244/AM10/DES-VII	04/24/40/88/AM10	0410108652 dated 19.10.2009
01/87/50/534/AM11/DES-VII	04/24/40/353/AM11	0410122928 dated 25.03.2011
01/87/50/62/AM12/DES-VII	04/24/40/56/AM12	0410124442 dated 27.05.2011

Request: Enhancement in the quantity of Import Items.

Decision: A brief note has been sent to D/o C&PC on 10.10.2012 enclosing the list of pending cases of the firm alongwith all the relevant documents for expediting their comments. Comments awaited from D/o C&PC.

Deferred for three weeks.

Case No. A-160	BALKRISHNA INDUSTRIES LTD.	HQ F. No. 01/87/050/00190/AM12/DES-VII	Status: Approved
NC No.: 32/AM13 Dated: 08.11.2012	Adv. Lic. No. 0310644343 dated 26.07.2011	RLA F. No. 03/94/040/00350/AM12	

Request: Amendment in the description of Import Item No. 6.

Decision: The Committee considered the request of firm and decided to amend the description of Import Item No. 6 as per 4.7 application (Import Item No. 3 as per Minutes of NC's Meeting No. 23/AM13 dt. 14.09.2012) to read as **“Steel Tyre Cord Brass Coated (Breaker and Body Ply)”**.

Case No. A-161	PROPACK INDUSTRIES (PROP. KUNAL LASTICS PVT. LTD.)	HQ F. No. 01/87/050/00229/AM12/DES-VII	Status: Deferred
NC No.: 32/AM13 Dated: 08.11.2012	Adv. Lic. No. 0310655415 dated 22.09.2011	RLA F. No. 03/95/040/00331/AM12	

Request: Review of NC's decision taken in Meeting No. 35/AM12 held on 07.12.2011.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 09.10.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-162	POLOLIGHT INDUSTRIES LTD.	HQ F. No. 01/87/050/00314/AM12/DES-VII	Status: Deferred
NC No.: 32/AM13 Dated: 08.11.2012	Adv. Lic. No. 0310669693 dated 09.12.2011	RLA F. No. 03/95/040/00684/AM12	

Request: Fixation of adhoc norms for the export product “Foam Sheet”

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 16.10.2012. Comments of D/o C&PC are awaited.

Deferred for two weeks.

ONLINE CASES

1	Case No.:25/5/87-ALC1/2012	Party Name:MARPOL PVT. LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00054/AM13/	RLA File :17/24/040/00084/AM12/	Lic.No/Date:1710004776 13.01.2012	Defer Date:28.11.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 11.10.2012. Comments of DIPP are awaited.			

2	Case No.:10/26/87-ALC1/2012	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00223/AM13/	RLA File :17/24/040/00107/AM12/	Lic.No/Date:1710004896 22.03.2012	Defer Date:21.11.2012
Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.				

3	Case No.:4/5/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00033/AM13/	RLA File :04/24/040/00212/AM11/	Lic.No/Date:0410135107 27.03.2012	Defer Date:28.11.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 09.10.2012. Comments of D/o C&PC are awaited.				

4	Case No.:1/2/87-ALC1/2012	Party Name:VIPRAJ THERMOSETS PVT LTD	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00001/AM13/	RLA File :31/83/040/00249/AM12/	Lic.No/Date:3110053615 02.04.2012	Defer Date:28.11.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 29.10.2012. Comments of D/o C&PC are awaited.				

5	Case No.:21/5/87-ALC1/2012	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00050/AM13/	RLA File :03/95/040/01090/AM12/	Lic.No/Date:0310689756 04.04.2012	Defer Date:28.11.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.10.2012. Comments of D/o C&PC are awaited.				

6	Case No.:29/21/87-ALC1/2012	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00171/AM13/	RLA File :09/24/040/00622/AM12/	Lic.No/Date:0910052053 04.04.2012	Defer Date:28.11.2012
	Decision: A D/L No. 46011/22/2012-PC.II dated 10.09.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 04.10.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

7	Case No.:1/10/87-ALC1/2012	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Approved
	HQ File :01/87/050/00077/AM13/	RLA File :05/24/040/00040/AM13/	Lic.No/Date:0510324125 08.05.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39079190	63/0- V PET - C	300000.000	K.G	28431864.00	535440.00 US Dollars
				Total	28,431,864.00	535,440.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
		POLYESTER CHIPS /				465.600.00 US		

1	39079120	PET RESIN	291000.000	K.G	24,723,360.00	Dollars	0.00	Value & Qty
				Total	24,723,360.00	465,600.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/82/2012-PC.II dated 18.10.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
V PET-C (Polyester compound)	1 kg	Polyester chips / PET Resin	0.945 kg

8	Case No.:4/9/87-ALC1/2012	Party Name:G B RUBBER PRODUCTS	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00075/AM13/	RLA File :31/83/040/00240/AM12/	Lic.No/Date:3110054372 22.05.2012	Defer Date:28.11.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 16.10.2012. Comments of DIPP are awaited.			

9	Case No.:3/12/87-ALC1/2012	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00100/AM13/	RLA File :03/95/040/01122/AM12/	Lic.No/Date:0310695628 22.05.2012	Defer Date:21.11.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 15.10.2012. Comments of DIPP are awaited.			

	Case No.:2/18/87-ALC1/2012	Party Name:ECCELENT COMPONENTS MANUFACTURING PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
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10	HQ File :01/87/050/00140/AM13/	RLA File :04/24/040/00031/AM13/	Lic.No/Date:0410137246 12.06.2012	Defer Date:28.11.2012
	Decision: A D/L No. 46011/101/2012-PC.II dated 31.08.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 19.09.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

11	Case No.:9/15/87-ALC1/2012	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00118/AM13/	RLA File :05/24/040/00080/AM13/	Lic.No/Date:0510327826 20.06.2012	Defer Date:28.11.2012
	Decision: A D/L No. 46011/31/2008-PC.II dated 05.09.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.09.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

12	Case No.:1/21/87-ALC1/2012	Party Name:GUJRAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00143/AM13/	RLA File :03/94/040/00126/AM13/	Lic.No/Date:0310699602 22.06.2012	Defer Date:21.11.2012
	Decision: A letter has been written to Import Licensing Section (ILS) on 30.10.2012 requesting them to furnish their comments. Comments awaited from ILS Section.			

	Case No.:3/21/87-ALC1/2012	Party Name:ITS COATINGS, PVT LTD	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
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13	HQ File :01/87/050/00145/AM13/	RLA File :03/94/040/00239/AM13/	Lic.No/Date:0310699813 26.06.2012	Defer Date:28.11.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.10.2012. Comments of D/o C&PC are awaited.				

14	Case No.:12/22/87-ALC1/2012	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00184/AM13/	RLA File :30/24/040/00013/AM13/	Lic.No/Date:3010087078 26.06.2012	Defer Date:28.11.2012
	Decision: A D/L was issued by DIPP to firm on 24.09.2012. This was followed by Reminder from DGFT on 04.10.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

15	Case No.:2/21/87-ALC1/2012	Party Name:AMRIT POLYCHEM PVT LTD	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00144/AM13/	RLA File :03/94/040/00190/AM13/	Lic.No/Date:0310700262 29.06.2012	Defer Date:28.11.2012
	Decision: A D/L No. 46011/107/2012-PC.II dated 07.09.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 19.09.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

16	Case No.:1/18/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00139/AM13/	RLA File :02/24/040/00059/AM13/	Lic.No/Date:0210179439 05.07.2012	Defer Date:21.11.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 04.10.2012. Comments of D/o C&PC are awaited.			

17	Case No.:16/21/87-ALC1/2012	Party Name:BLS POLYMERS LTD.	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00158/AM13/	RLA File :05/23/040/00120/AM13/	Lic.No/Date:0510329149 09.07.2012	Defer Date:21.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 17.08.2012. Comments of D/o C&PC are awaited.			

18	Case No.:5/21/87-ALC1/2012	Party Name:PARAS POLYCOAT LTD.	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00147/AM13/	RLA File :05/24/040/00131/AM13/	Lic.No/Date:0510329277 10.07.2012	Defer Date:28.11.2012
	Decision: A D/L No. 46011/121/2012-PC.II dated 22.10.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

19	Case No.:26/21/87-ALC1/2012	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00168/AM13/	RLA File :03/95/040/00245/AM13/	Lic.No/Date:0310701392 10.07.2012	Defer Date:28.11.2012
	Decision: A D/L was issued by DIPP to firm on 25.09.2012. This was followed by Reminder from DGFT on 03.10.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Final Reminder to firm giving 15 days time to furnish reply. In case the reply is not received within the stipulated period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

20	Case No.: 3/26/87-ALC1/2012	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00216/AM13/	RLA File :09/24/040/00178/AM13/	Lic.No/Date:0910053234 12.07.2012	Defer Date:21.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.			

21	Case No.: 12/21/87-ALC1/2012	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00154/AM13/	RLA File :03/95/040/00173/AM13/	Lic.No/Date:0310701869 16.07.2012	Defer Date:28.11.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 07.11.2012. Comments of D/o C&PC are awaited.			

	Case No.:8/26/87-ALC1/2012		Party Name:BASRUR UNISEAL PRIVATE LIMITED.,		Meet No/Date:32/87-ALC1/2012 08.11.2012		Status : Approved														
	HQ File :01/87/050/00221/AM13/		RLA File :07/24/040/00179/AM13/		Lic.No/Date:0710089824 24.07.2012		Defer Date:														
	Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td></td><td></td><td>62/0- Asbestos free Gasket sheets and gaskets</td><td></td><td></td><td></td><td></td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)			62/0- Asbestos free Gasket sheets and gaskets			
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)															
		62/0- Asbestos free Gasket sheets and gaskets																			

1	40169390	Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO109	3627.000	K.G	795845.00	14327.00 US Dollars
2	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO110	12388.000	K.G	4232143.00	76186.00 US Dollars
3	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO115	14916.000	K.G	3024331.00	54443.00 US Dollars
4	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO116	6176.000	K.G	1200769.00	21616.00 US Dollars
5	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO128	34534.000	K.G	7577537.00	136409.00 US Dollars
6	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO168	1905.000	K.G	280430.00	5048.00 US Dollars
7	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO144	4233.000	K.G	340958.00	6138.00 US Dollars
8	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1005	17886.000	K.G	1540029.00	27723.00 US Dollars
9	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1080	40209.000	K.G	4467220.00	80418.00 US Dollars
10	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1500	20063.000	K.G	1727474.00	31098.00 US Dollars
11	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1550	9188.000	K.G	842149.00	15160.00 US Dollars
12	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG2010	9247.000	K.G	2398843.00	43183.00 US Dollars
13	40169390	62/0- Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG2700	118.000	K.G	16899.00	304.00 US Dollars
				Total	28,444,627.00	512,053.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	68061000	Rockwool Mineral Fibre	13432.610	K.G	3,119,874.00	55,365.00 US Dollars	0.00	Value & Qty
2	56013000	Aramid Pulp Fibre	7023.012	K.G	7,835,862.00	139,057.00 US Dollars	0.00	Value & Qty

3	48189000	Cellulose fibre	13472.230	K.G	4,075,795.00	72,329.00 US Dollars	0.00	Value & Qty
4	40025900	Acrylonitrile Butadiene Rubber	20120.337	K.G	7,408,223.00	131,468.00 US Dollars	0.00	Value & Qty
				Total	22,439,754.00	398,219.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 21/87-ALC1/2012 dated 22.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO109	1 kg	1. Rockwool Mineral Fibre	1.03 kg/kg content in export
		2. Aramid Pulp Fibre	1.03 kg/kg content in export
		3. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
2. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO110	1 kg	1. Rockwool Mineral Fibre	1.03 kg/kg content in export
		2. Aramid Pulp Fibre	1.03 kg/kg content in export
		3. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
3. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO115	1 kg	1. Aramid Pulp Fibre	1.03 kg/kg content in export
		2. Cellulose fibre	1.03 kg/kg content in export
		3. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export

4. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO116	1 kg	1. Aramid Pulp Fibre	1.03 kg/kg content in export
		2. Cellulose fibre	1.03 kg/kg content in export
		3. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
5. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO128	1 kg	1. Rockwool Mineral Fibre	1.03 kg/kg content in export
		2. Aramid Pulp Fibre	1.03 kg/kg content in export
		3. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
6. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO168	1 kg	1. Rockwool Mineral Fibre	1.03 kg/kg content in export
		2. Cellulose fibre	1.03 kg/kg content in export
		3. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
7. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm MO144	1 kg	1. Cellulose fibre	1.03 kg/kg content in export
		2. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
8. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1005	1 kg	1. Rockwool Mineral Fibre	1.03 kg/kg content in export
		2. Cellulose fibre	1.03 kg/kg content in export
		3. Acrylonitrile Butadiene	1.03 kg/kg content in

		Rubber	export
9. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1080	1 kg	1. Cellulose fibre	1.03 kg/kg content in export
		2. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
10. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1500	1 kg	1. Rockwool Mineral Fibre	1.03 kg/kg content in export
		2. Cellulose fibre	1.03 kg/kg content in export
		3. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
11. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG1550	1 kg	1. Aramid Pulp Fibre	1.03 kg/kg content in export
		2. Cellulose fibre	1.03 kg/kg content in export
		3. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
12. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG2010	1 kg	1. Rockwool Mineral Fibre	1.03 kg/kg content in export
		2. Aramid Pulp Fibre	1.03 kg/kg content in export
		3. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
13. Asbestos free Gasket sheets and gaskets of thickness from 0.2 mm to 5.00 mm BG2700	1 kg	1. Aramid Pulp Fibre	1.03 kg/kg content in export
		2. Cellulose fibre	1.03 kg/kg content in export

		3. Acrylonitrile Butadiene Rubber	1.03 kg/kg content in export
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23	Case No.: 9/23/87-ALC1/2012	Party Name: COSMO FILMS LTD	Meet No/Date: 32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00203/AM13/	RLA File :03/94/040/00316/AM13/	Lic.No/Date:0310703670 31.07.2012	Defer Date:21.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 30.08.2012. Comments of D/o C&PC are awaited.			

24	Case No.: 5/23/87-ALC1/2012	Party Name: DHUPAR CHEMICALS PVT.LTD	Meet No/Date: 32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00199/AM13/	RLA File :06/21/040/00006/AM13/	Lic.No/Date:0610028283 03.08.2012	Defer Date:21.11.2012
	Decision: A D/L No. 46011/116/2012-PC.II dated 27.09.2012 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 29.10.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

	Case No.: 10/23/87-ALC1/2012	Party Name: BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date: 32/87-ALC1/2012 08.11.2012	Status: Approved
	HQ File :01/87/050/00204/AM13/	RLA File :03/94/040/00317/AM13/	Lic.No/Date:0310704099 06.08.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39074000	62/0- DESMOPAN DP 3980 AW (THERMOPLASTIC POLYURETHANE)	100000.000	K.G	25600000.00	466302.37 US Dollars
				Total	25,600,000.00	466,302.37

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079990	PE 225 B (POLYESTER POLYOL)	62820.000	K.G	14,829,917.40	270,126.00 US Dollars	0.00	Value & Qty
2	29291090	DESMODUR 44 CFS (DESMODUR 44C FUSED)(DIPHENYLMETHAN 44 DIISOCYANATE)	26070.000	K.G	3,291,858.90	59,961.00 US Dollars	0.00	Value & Qty
3	29053910	1,4 BUTANDIOL (1,4-BUTANDIOL)	6910.000	K.G	986,333.40	17,966.00 US Dollars	0.00	Value & Qty
4	29252990	CARBIDIIMID (CARBODIIMIDE)	250.000	K.G	27,450.00	500.00 US Dollars	0.00	Value & Qty
5	29252990	PACIZER- 6825 (DIPROPYLENE GLYCOL DIBENZOATE)	13510.000	K.G	2,966,796.00	54,040.00 US Dollars	0.00	Value & Qty
				Total	22,102,355.70	402,593.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/23/2006-PC.II dated 01.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Desmopan DP 3980 AW (Thermoplastic Polyurethane)	1 kg	1. PE (Polyester Polyol)	0.6282 kg
		2. Desmodur 44 CFS / 44 C Fused (Diphenylmethane 44 Diisocyanate)	0.2607 kg

	3. 1,4 Butanediol	0.0691 kg
	4. Carbidiimid	0.0025 kg
	5. Pacizer – 6825	0.1351 kg

Case No.:11/23/87-ALC1/2012	Party Name:BA YER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status : Approved
HQ File :01/87/050/00205/AM13/	RLA File :03/94/040/00318/AM13/	Lic.No/Date:0310704105 06.08.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39074000	62/0- DASMOPAN DP 3972 AW (THERMOPLASTIC POLYURETHANE)	100000.000	K.G	25600000.00	466302.37 US Dollars
				Total	25,600,000.00	466,302.37

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079990	PE 225 B (POLYESTER POLYOL)	53170.000	K.G	12,405,890.30	225,972.50 US Dollars	0.00	Value & Qty
		DESMODUR 44 CFS(DESMODUR 44C FUSED) (				48,840.00		

2	29291090	DIPHENYLETHAN 44 DIISOCYANATE)	22200.000	K.G	2,681,316.00	US Dollars	0.00	Value & Qty
3	29053910	1,4 BUTANDIOL (1, 4-BUTAN DIOL)	5850.000	K.G	835,029.00	15,210.00 US Dollars	0.00	Value & Qty
4	29252990	CARBIDIIMID (CARBODIIMIDE)	210.000	K.G	23,058.00	420.00 US Dollars	0.00	Value & Qty
5	29252990	PACIZER - 6825 (DIPROPYLENE GLYCOL DIBENZOATE)	28200.000	K.G	6,192,720.00	112,800.00 US Dollars	0.00	Value & Qty
				Total	22,138,013.30	403,242.50		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/23/2006-PC.II dated 01.11.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Desmopan DP 3972 AW (Thermoplastic Polyurethane)	1 kg	1. PE 225 (Polyester Polyol)	0.5317kg
		2. Desmodur 44 CFS / 44 C Fused (Diphenylmethane 44 Diisocyanate)	0.2220 kg
		3. 1,4 Butanediol	0.0585 kg
		4. Carbidiimid	0.0021 kg
		5. Pacizer – 6825	0.2820 kg

Case No.:13/26/87-ALC1/2012

Party Name:ALUDECOR LAMINATION
PVT. LTD.,

Meet No/Date:32/87-ALC1/2012
08.11.2012

Status: Approved

HQ File :01/87/050/00226/AM13/

RLA File :02/24/040/00078/AM13/

Lic.No/Date:0210180778

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39201019	61/0- ALUMINUM COMPOSITE PANEL (ACP) THICKNESS 4MM. ALUMINUM PLASTIC COMPOSITE PANEL COIL THICKNESS 4MM.	16530.000	Sq. meter	14540912.00	264380.22 US Dollars
				Total	14,540,912.00	264,380.22

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	76069290	ALUMINUM COIL. ALUMINUM ALLOY COIL.	42488.700	K.G	5,407,401.42	98,316.39 US Dollars	0.00	Value & Qty
2	39211900	PLASTIC ADHESIVE FILM. PLASTIC FILM.	2551.400	K.G	549,284.56	9,986.99 US Dollars	0.00	Value & Qty
3	39199090	PLASTIC PROTECTIVE FILM. PLASTIC FILM.	1475.300	K.G	225,911.20	4,107.48 US Dollars	0.00	Value & Qty
4	39012000	PLASTIC GRANULES(LDPE) LOW DENSITY POLYTHENE.	53804.000	K.G	4,574,737.70	83,177.05 US Dollars	0.00	Value & Qty
5	32089029	PVDF PRIMER PAINTS. PAINTS	521.520	Litre	129,493.92	2,354.43 US Dollars	0.00	Value & Qty
6	32100090	PVDF PAINTS. PAINTS.	1735.650	Litre	1,743,195.94	31,694.47 US Dollars	0.00	Value & Qty
7	32100090	THINER. CHEMICAL.	104.000	Litre	14,246.56	259.03 US Dollars	0.00	Value & Qty
				Total	12,644,271.30	229,895.84		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/13/2009-PC.II dated 09.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aluminium Composite Panel (ACP) Thickness 4mm (Weight/Sq. Mtr)	1 Sq. Meter	1. Aluminium Coil	2.570 kg
		2. Plastic Adhesive Film	0.154 kg

	5.66 kg+/-3%)	3. Plastic Protective Film	0.089 kg
		4. LDPE Granules	3.250 kg
		5. PVDF Primer Paints	0.030 litre
		6. PVDF Paints	0.105 litre
		7. Thinner	0.006 litre

28	Case No.:7/26/87-ALC1/2012	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00220/AM13/	RLA File :05/23/040/00152/AM13/	Lic.No/Date:0510331901 14.08.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 24.09.2012. Comments of D/o C&PC are awaited.			

29	Case No.:5/26/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00218/AM13/	RLA File :04/24/040/00119/AM11/	Lic.No/Date:0410138993 21.08.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.			

30	Case No.:11/26/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00224/AM13/	RLA File :31/83/040/00100/AM13/	Lic.No/Date:3110055459 21.08.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.			

31	Case No.:3/29/87-ALC1/2012	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00241/AM13/	RLA File :34/24/040/00136/AM13/	Lic.No/Date:3410034932 22.08.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 11.10.2012. Comments of D/o C&PC are awaited.			

32	Case No.:6/26/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00219/AM13/	RLA File :04/24/040/00249/AM11/	Lic.No/Date:0410139054 23.08.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.			

33	Case No.:12/26/87-ALC1/2012	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00225/AM13/	RLA File :34/24/040/00094/AM13/	Lic.No/Date:3410034946 23.08.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2012. Comments of D/o C&PC are awaited.			

34	Case No.:5/29/87-ALC1/2012	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00243/AM13/	RLA File :31/83/040/00102/AM13/	Lic.No/Date:3110055517 23.08.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 11.10.2012. Comments of D/o C&PC are awaited.			

	Case No.:2/26/87-ALC1/2012	Party Name:COSMO FILMS LTD	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Approved
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HQ File :01/87/050/00215/AM13/

RLA File :03/94/040/00368/AM13/

Lic.No/Date:0310706302
24.08.2012

Defer Date:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39202090	63/0- OPP LINEN COATED FILM	200000.000	K.G	103962600.00	1902334.80 US Dollars
				Total	103,962,600.00	1,902,334.80

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	39202020	OPP LINEN FILM	122000.000	K.G	64,324,500.00	1,159,000.00 US Dollars	0.00	Value & Qty
2	39013000	ETHYL VINYL ACETATE	134000.000	K.G	22,311,000.00	402,000.00 US Dollars	0.00	Value & Qty
				Total	86,635,500.00	1,561,000.00		

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/17/2004-PC.II dated 01.10.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
OPP Linen Coated Film	1 kg	1. OPP Linen Film	0.504 kg
		2. Ethyl Vinyl Acetate	0.546 kg

Case No.:8/29/87-ALC1/2012

Party Name:KRISHNA ANTIOXIDANTS
PVT. LTD.Meet No/Date:32/87-ALC1/2012
08.11.2012**Status: Deferred**

HQ File :01/87/050/00246/AM13/

RLA File :03/94/040/00379/AM13/

Lic.No/Date:0310707260
31.08.2012

Defer Date:28.11.2012

Decision: A copy of application has been forwarded to D/o C&PC on 11.10.2012. Comments of D/o C&PC are awaited.

37	Case No.:7/29/87-ALC1/2012	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00245/AM13/	RLA File :03/94/040/00365/AM13/	Lic.No/Date:0310707801 05.09.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 11.10.2012. Comments of D/o C&PC are awaited.			

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Case No.:9/29/87-ALC1/2012	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Approved
HQ File :01/87/050/00247/AM13/	RLA File :03/94/040/00478/AM13/	Lic.No/Date:0310708761 12.09.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)
1	39072090	62/0- EXACOL TMP 950 Polyether Polyol	16800.000	K.G	2547552.00	45696.00 US Dollars
				Total	2,547,552.00	45,696.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	29054100	Trimethylolpropane	13070.400	K.G	1,712,223.00	30,576.00 US Dollars	479,422.00	Qty
2	29102000	Propylene Oxide	4183.200	K.G	443,419.00	7,918.00 US Dollars	124,157.00	Qty
				Total	2,155,642.00	38,494.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2012 dated 01.08.2012, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Exacol TMP 950 (Polyether Polyol)	1 kg	1. Trimethylopropane	0.778 kg
		2. Propylene Oxide	0.249 kg

39	Case No.: 2/29/87-ALC1/2012	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00240/AM13/	RLA File :05/23/040/00190/AM13/	Lic.No/Date:0510334564 13.09.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 11.10.2012. Comments of D/o C&PC are awaited.			

Case No.:1/29/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Approved																					
HQ File :01/87/050/00239/AM13/	RLA File :02/24/040/00100/AM13/	Lic.No/Date:0210182181 17.09.2012	Defer Date:																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB/FOR (in Currency of realisation)</th></tr><tr><td>1</td><td>39042190</td><td>63/0- PVC RIGID COMPOUND</td><td>500.000</td><td>M.T</td><td>33750000.00</td><td>602679.00 US Dollars</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>33,750,000.00</td><td>602,679.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)	1	39042190	63/0- PVC RIGID COMPOUND	500.000	M.T	33750000.00	602679.00 US Dollars					Total	33,750,000.00	602,679.00
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)																		
1	39042190	63/0- PVC RIGID COMPOUND	500.000	M.T	33750000.00	602679.00 US Dollars																		
				Total	33,750,000.00	602,679.00																		

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39041090	PVC RESIN	481.450	M.T	27,904,842.00	498,301.00 US Dollars	6,377,127.00	Value & Qty
2	38123090	STABILIZER	1.000	M.T	728,000.00	13,000.00 US Dollars	149,994.00	Value & Qty
3	29157020	LUBRICANT	0.500	M.T	56,000.00	1,000.00 US Dollars	11,538.00	Value & Qty
4	29157090	FLOW PROMOTER	1.550	M.T	208,320.00	3,720.00 US Dollars	42,922.00	Value & Qty
5	39013000	IMPACT MODIFIER	1.700	M.T	228,480.00	4,080.00 US Dollars	47,074.00	Value & Qty
6	28365000	CALCIUM CARBONATE	20.300	M.T	159,152.00	2,842.00 US Dollars	32,791.00	Value & Qty
7	32061900	COLOURING PIGMENT	0.100	M.T	22,400.00	400.00 US Dollars	4,615.00	Value & Qty
				Total	29,307,194.00	523,343.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 25/87-ALC1/2012 dated 19.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Rigid Compound	1 kg	1. PVC Resin	0.9629 kg
		2. Stabilizers	0.0020 kg
		3. Lubricant	0.0010 kg
		4. Flow Promoter	0.0031 kg
		5. Impact Modifier	0.0034 kg
		6. Calcium Carbonate	0.0406 kg
		7. Colouring Pigment	0.0002 kg

Case No.: 6/29/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status : Approved
HQ File :01/87/050/00244/AM13/	RLA File :02/24/040/00105/AM13/	Lic.No/Date:0210182369 21.09.2012	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39019090	63/0- POLYETHYLENE COMPOUND(containing 40% +/-LLDPE and 60% +/-Calcium carbonate)	500.000	M.T	19850000.00	354464.00 US Dollars
				Total	19,850,000.00	354,464.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LLDPE GRANULES	200.000	M.T	14,896,000.00	266,000.00 US Dollars	3,380,963.00	Value & Qty
2	28365000	CALCIUM CARBONATE	300.000	M.T	2,352,000.00	42,000.00 US Dollars	533,837.00	Value & Qty
				Total	17,248,000.00	308,000.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 26/87-ALC1/2012 dated 26.09.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Compound (containing 40+/-1% LLDPE and 60+/-1%	1 kg	1. LLDPE Granules	0.400 kg
		2. Calcium Carbonate	0.600 kg

Calcium Carbonate)			
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42	Case No.: 3/30/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00250/AM13/	RLA File :04/24/040/00121/AM13/	Lic.No/Date:0410140165 28.09.2012	Defer Date:21.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.			

43	Case No.: 4/30/87-ALC1/2012	Party Name:SHRIRAM SEPL COMPOSITES PVT LTD	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00251/AM13/	RLA File :04/24/040/00125/AM13/	Lic.No/Date:0410140092 28.09.2012	Defer Date:21.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.			

	Case No.: 4/29/87-ALC1/2012	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Approved
	HQ File :01/87/050/00242/AM13/	RLA File :07/24/040/00258/AM13/	Lic.No/Date:0710091173 04.10.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39042210	63/0- PVC COMPOUND	150000.000	K.G	9963000.00	180000.00 US Dollars
				Total	9,963,000.00	180,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	65094.000	K.G	4,207,025.00	74,858.00 US Dollars	210,351.00	Qty
2	28365000	CALCIUM CARBONATE	45564.000	K.G	507,018.00	9,022.00 US Dollars	12,675.00	Qty
3	29173920	Di Octyl Phthalate (DOP)	33846.000	K.G	3,518,969.00	62,615.00 US Dollars	263,922.00	Qty
				Total	8,233,012.00	146,495.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 19/87-ALC1/2012 dated 07.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound	1 kg	1. PVC Resin	0.43396 kg
		2. Calcium Carbonate	0.30376 kg
		3. Di Octyl Phthalate (DOP)	0.22564 kg

Case No.:1/32/87-ALC1/2012

Party Name:DISEASE CONTROL
TECHNOLOGIES PRIVATE LIMITED,

Meet No/Date:32/87-ALC1/2012
08.11.2012

Status: Deferred

45	HQ File :01/87/050/00262/AM13/	RLA File :32/24/040/00039/AM13/	Lic.No/Date:3210057861 11.10.2012	Defer Date:28.11.2012
Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.				

46	Case No.:6/32/87-ALC1/2012	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status : Deferred
	HQ File :01/87/050/00267/AM13/	RLA File :02/24/040/00117/AM13/	Lic.No/Date:0210183240 16.10.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.			

47	Case No.:8/32/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status : Deferred
	HQ File :01/87/050/00269/AM13/	RLA File :04/24/040/00106/AM13/	Lic.No/Date:0410140521 16.10.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.			

48	Case No.:9/32/87-ALC1/2012	Party Name:SRF LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status : Deferred
	HQ File :01/87/050/00270/AM13/	RLA File :04/24/040/00113/AM13/	Lic.No/Date:0410140524 16.10.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.			

49	Case No.:4/32/87-ALC1/2012	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status : Deferred
	HQ File :01/87/050/00265/AM13/	RLA File :02/24/040/00109/AM13/	Lic.No/Date:0210183332 17.10.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.			

50	Case No.:5/32/87-ALC1/2012	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00266/AM13/	RLA File :02/24/040/00111/AM13/	Lic.No/Date:0210183279 17.10.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.			

51	Case No.:7/32/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00268/AM13/	RLA File :02/24/040/00118/AM13/	Lic.No/Date:0210183337 18.10.2012	Defer Date:28.11.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 01.11.2012. Comments of D/o C&PC are awaited.			

52	Case No.:5/30/87-ALC1/2012	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Deferred
	HQ File :01/87/050/00252/AM13/	RLA File :04/24/040/00151/AM13/	Lic.No/Date:0410140598 19.10.2012	Defer Date:28.11.2012
	Decision: Zonal Jt. DGFT, Chennai has been requested through e-mail on 07.11.2012 for furnishing application expeditiously. Application awaited from RLA, Chennai.			

	Case No.:2/32/87-ALC1/2012	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:32/87-ALC1/2012 08.11.2012	Status: Approved
	HQ File :01/87/050/00263/AM13/	RLA File :08/24/040/00266/AM13/	Lic.No/Date:0810115925 26.10.2012	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB/FOR (in Currency of realisation)</i>
1	39075000	62/0- Alkyd Resin S 5030 (70% Resin content)	100000.000	K.G	8640000.00	160000.00 US Dollars
				Total	8,640,000.00	160,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Total exemption from Customs duty</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231900	Distilled Fatty Acid	23000.000	K.G	1,620,000.00	30,000.00 US Dollars	0.00	Qty
2	29173500	Phthalic Anhydride	31300.000	K.G	2,376,000.00	44,000.00 US Dollars	0.00	Qty
3	29054500	Glycerine	22700.000	K.G	1,080,000.00	20,000.00 US Dollars	0.00	Qty
4	29023000	Toluene (THIS LICENCE IS ISSUED AS PER PARA 4.7.1 (REPEAT BASE) AS PER ALC M.NO.4/87-ALCI/2011 DT4.5.2011)	31500.000	K.G	2,430,000.00	45,000.00 US Dollars	0.00	Qty
				Total	7,506,000.00	139,000.00		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 4/87-ALC1/2011 dated 04.05.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin-S-5030 (70+/-1% Resin Content)	1 kg	1. Distilled Fatty Acid	0.230 kg
		2. Phthalic Anhydride	0.313 kg
		3. Glycerine	0.227 kg
		4. Toluene	0.315 kg

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Case No.:3/32/87-ALC1/2012		Party Name:MACRO POLYMERS P. LTD.		Meet No/Date:32/87-ALC1/2012 08.11.2012		Status: Approved		
HQ File :01/87/050/00264/AM13/		RLA File :08/24/040/00267/AM13/		Lic.No/Date:0810115926 26.10.2012		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB/FOR (in Currency of realisation)		
1	39075000	62/0- Alkyd Resin F 4035 (70% Resin content)	100000.000	K.G	10530000.00	195000.00 US Dollars		
				Total	10,530,000.00	195,000.00		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Total exemption from Customs duty	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	20300.000	K.G	1,458,000.00	27,000.00 US Dollars	0.00	Qty
2	29163110	Benzoic Acid	10100.000	K.G	810,000.00	15,000.00 US Dollars	0.00	Qty
3	29173500	Phthalic Anhydride	23500.000	K.G	2,160,000.00	40,000.00 US Dollars	0.00	Qty
4	29054290	Pentaerithritol	23600.000	K.G	2,052,000.00	38,000.00 US Dollars	0.00	Qty
5	29023000	Toluene (THIS LICENCE IS ISSUED AS PER PARA 4.7.1 (REPET BASE) OF FTP AS PER ALC M NO. 18/87-ALCI/2012	34100.000	K.G	2,376,000.00	44,000.00 US Dollars	0.00	Qty

		DT1.8.2012)					
				Total	8,856,000.00	164,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2012 dated 01.08.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin F-4035 (70% Resin Content)	1 kg	1. Distilled Fatty Acid	0.203 kg
		2. Benzoic Acid	0.101 kg
		3. Phthalic Anhydride	0.235 kg
		4. Penta - erithritol	0.236 kg
		5. Toluene	0.315 kg

Meeting ended with thanks to Chair and all participants.
